

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

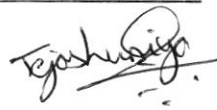
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: DBM Geotechnics & Constructions Ltd.
V/s
Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv Raghavon Sarathy a/w Adv Arkhil Sarathy i/e Theodor Law Associates.	Advocate for Respondents	
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②	Sen. counsel Dinyan Madon counsel Mr Cyrus Andshin	for Applicant	
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a/w ORDER
CP No. 1382/I&BP/NCLT/MB/MAH/2017 

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on **14.11.2017**.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)